

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/**Jammu**

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

GOVERNMENT ORDER NO:- 14186 –JK (LD) of 2025

DATED:- 13 - 10 - 2025

Sanction is hereby accorded to the appointment of Officer's of Public Works(R&B) Department as Officer as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition if any, pending before Hon'ble Supreme Court of India/Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)

Secretary to Government

No:-LAW-OIC/10/2025

Dated:- 13 - 10 - 2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary (J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, PW(R&B) Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

Reyaz Ali Bhat
13/10/25
(Reyaz Ali Bhat)

Deputy Legal Remembrancer

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Annexure to the Government Order No:- 14186 -JK(LD) of 2025 dated 13.10.2025.

S.No.	CASE No.	Titled	OIC
1.	WP(C) No. 2583/2025	Iftakhar Hussain Shah & Ors Vs. UT of J&K & Ors	Imtiaz Ahmed Mir, Executive Engineer, PWD (R&B) Division Surankote
2.	WP(C) No.2196/2025	M/s Wazir Mohd Vs. UT of J&K & Ors.	Mr. Arvid Kumar Langeh, Executive Engineer, PMGSY Division Kathua.
3.	WP(C) No. 2718/2021	Gh. QadirWani Vs. UT of J&K and Ors	Nawaz Ahmed Bandey, Executive Engineer, PWD (R&B) Division Banihal.
4.	WP(C) No 762/2025	Haji Raqeeb Khan and others Vs UT of J&K and others	Mohd Javid, Executive Engineer, PWD (R&B) Division Mendhar
5.	CCP(S) No. 164/2025 in OWP No. 1086/2018	Naseer Ahmed V/s Sh. Bhupinder Kumar Commissioner Secretary, Public Works (R&B) & Others	MohdJavid, Executive Engineer, PWD (R&B) Division Mendhar
6.	WP(C) No. 2215/2024	Abdul Rashid Malik Vs. UT of J&K & Ors.	Mr. Namit-Ullah-Khan, Executive Engineer, PWD(R&B) Division, Mahore
7.	WP(C) No.624/2025	Krishan Lal &Ors Vs UT of J&K & ors.	Sh. Ranjit Singh, Executive Engineer, PWD(R&B), Division Ramban
8.	CCP(S) No. 215/2025 in WP(C) No.552/2025 titled	Manzoor Hussain Vs. Sardar Khan &Ors	Sh. Aftab Anwar, executive Engineer, PWD (R&B) Division Rajouri.
9.	WPC No.629/2025	Kishori Lal Vs. UT of J&K and others.	Sh. Arit Gupta, Executive Engineer, PMGSY Diviison Ramban.
10.	WP© No.452/2024	Beli Ram Vs UT of J&K and ors.	Sh. Atta Mohd, Executive Engineer, PMGSY (JKRRDA), Division Udampur
11.	WP(C) No.	Ghulam Hussain &Ors	Sh. Anil Mahalotra, Executive

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	1878/2025	VS UT of J&K & Ors	Engineer, PMGSY Division Mahore.
12.	WP(C) No. 931/2025	Nanak Singh Vs UT of J&k&Ors	Sh. Sardar Khan, Executive Engineer, PWD (R&B) Division Nagrota.
13.	WP(C) No.1446/2025	Vijay Kumar Vs. UT of J&K & others.	Mr. Sarwar Mehmood, Executive Engineer, PWD (R&B), Division, Nowshera
14.	WP(C) No.950/2025	Mohd Iqbal Malik Vs. UT of J&K & Ors	Mr. Nawaz Ahmed Bandey, Executive Engineer, PWD(R&B) Division, Banihal,
15.	WP(C) No.1259/2025	Jagdish Raj Vs. UT of J&K & others	Sh. Sanjeev Singh, Executive Engineer, PMGSY, Division Budhal
16.	WPC No. 1758/2025	Azam Hussain Vs UT of J&K and Ors.	Anil Malhotra, Executive Engineer, PMGSY Division Mahore.
17.	WP(C) No. 1557/2025	MS Thakur Stone Crusher V/s UT of J&K and ors.	Anil Malhotra, Executive Engineer, PMGSY Division Mahore.
18.	CCP(S) No. 140/2025 in WPC No.1821/2023	Kapoor Singh &Ors Vs. Bhupinder Kumar (IAS) and others.	Sh. Anil Kumar, Executive Engineer, PWD (R&B) Division Doda,
19.	WPC No. 594/2025	Liaqat Ali Vs UT of J&K and ors.	Mr. Arit Gupta, Executive Engineer, PMGSY, Division, Ramban
20.	CCP(S) No. 164/2025 in OWP No. 1086/2018	Naseer Ahmed V/s Sh. Bhupinder Kumar (IAS) and others.	Sh. Mohd Javaid, Executive Engineer, PWD(R&B) Division Mendhar
21.	WP(C) No.2365/2025	Asif Azad & Anr Vs. UT of J&K & Ors.	Sh. Mohd Javaid, Executive Engineer, PWD(R&B) Division Mendhar
22.	WP(C) No. 52/2020	Rattan Chand and another Vs UT of J&K and others.	Sh. Rajesh Kumar, Executive Engineer, PWD(R&B) Division Basohli

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23.	WPC No. 1302/2024	Abdul Gani Sheikh &ors Vs. UT of J&K & others.	Mr. Ravinder Kumar, Executive Engineer, PWD(R&B) Division, Kishtwar,
24.	CCP(S) No. 419/2024 in WPC No.1569/2022	Kartar Singh &Ors Vs. Kumar Rajeev Ranjan (IAS) and ors.	Sh. Atta Mohd, Executive Engineer, PMGSY (JKRRDA), Division Udhampur
25.	WP(C) No.345/2024	Nazir Ahmed &Ors Vs. UT of J&K &Ors.	Mr. Anil Malhotra, Executive Engineer, PMGSY (JKRRDA), Division Mahore
26.	CCP(S) No. 77/2024 i n WP© No. 2039/2022	Mian Khan and others Vs Prasanna Ramswamy G. and ors.	Mr. Mohd Sajad Khan, Executive Engineer, PWD(R&B) Division Thannamandi, Rajouri,
27.	WP© No.1963/2024	M/s Wali Construction Works through its proprietor Javid Iqbal Zarger Vs UT of J&K and ors.	Sh. Atta Mohd. Executive Engineer PWD (R&B) Division GANDOH
28.	WPC No.1049/2025	Sri Chand Vs. UT of J&K and others.	Mohd. Farooq Executive Engineer, PMGSY Division Marwah
29.	WP(C) No.1823/2025	M/s TBA Infrastructure (P) Ltd. &Ors Vs. UT of J&K and Ors.	Mr. Sunil Kumar Thussu, Executive Engineer, PWD(R&B) Division, Udhampur,
30.	CCP(S) No. 221/2025 in WP(C) No.1480/2024	Raj Kumar Vs Shantmanu and Ors.	Mr. MohdQasim, Executive Engineer, PWD(R&B) Division, Billawar.
31.	WP(C) No. 1350/2024 titled	Taja Begun Vs. UT of J&K and ors.	Mr. Mohd Farooq, Executive Engineer, PWD(R&B) Division, Marwah.
32.	WP(C) No. 3073/2023	Jagdish Chander Sharma Vs. UT of J&K & ors.	Sh. Sardar Khan, Executive Engineer, PWD(R&B) Division Nagrota
33.	WP© No. 2171/2023	Balbir Singh and another Vs UT of J&K and ors.	Sh. Arvind Kumar Langhay, Executive Engineer, PWD(R&B) Division Kathua.

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34.	WP(C) No. 513/2025	Mohd. Imtiaz Vs UT of J&K and ors	Mr. Hamid Hameed, Under Secretary to Govt. PWD (R&B)
35.	CCP(S) No. 26/2025 in LPA No.84/2022	Nishat Ahmed Vs Bhupinder Kumar & Ors	Mr. Rajesh Sharma, Executive Engineer, PMGSY Division, Kishtwar
36.	WPC No. 2981/2024	Akhter Hussain Vs UT of J&K and ors.	Sh. Manoj Kumar, Executive Engineer PWD (R&B) Division Surankote
37.	WP(C) 1890/2024	Ghulam-ud-Din Vs UT of J&K and ors	Sh. Anil Kumar, Executive Engineer, PWD (R&B) Division Doda,
38.	CCP(S) No. 53/2025	Thakur Dwara Shiv Mandir Vs Bhupinder Kumar	Mr. Rajesh Kumar Gupta, Chief Engineer, PWD (R&B) Jammu
39.	ccP(S) No. 44412024 In WP(C) No. 168/2022	Abdul Gani Vs Rajiv Kumar Ranjan	Anil Kumar Singh, Principal Secretary to Govt. PW(R&B) Department, Civil Secretariat, Jammu
40.	WP(C) No.3067/2024	Gobind Singh & Ors Vs. UT of J&K & Ors	Sh. Anil Kumar, Executive Engineer, PWD (R&B) Division Doda,
41.	WP(C) No.3061/2023	Mohd Ashraf Vs. UT of J&K & others	Mr. Zakir Hussain Zargar, Executive Engineer, PMGSY, Division Doda
42.	CCP(S) No. 376/2024 in WP(C) No. 1890/2023 titled	Rehmatullah Naik Vs Bhupinder Kumar and Ors.	Mr. Nawaz Ahmed Banday, Executive Engineer PWD(R&B) Division Banihal
43.	WP(C) No. 2202/2024	Bidya Devi & ors Vs. UT of J&K & ors	Mr. Ranjit Singh, Executive Engineer PWD (R&B) Division Ramban
44.	WP(C) No.1307/2025	Faquir Ullah & Ors Vs. UT of J&K & Ors.	Sh. Mohd Sajd Khan, Executive Engineer, PWD (R&B) Division Thanamandi

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45.	WPC No. 1417/2025	Aalam Hussain Vs UT of J&K and Ors.	Sh. Mohd Sajd Khan, Executive Engineer, PWD (R&B) Division Thanamandi
46.	WP(C) No.178/2025	Khadam Hussain & Ors Vs. UT of J&K Th. Com/Secy. To Govt. PWD(R&B) & Ors.	Sh. Aftab Anwar, Executive Engineer, PWD(R&B) Division Thanamandi,
47.	WP(C) No. 1938/2025	Mohd Riaz Vs. UT of J&K and Ors.	Sh. Mohd Qasim, Executive Engineer, PWD (R&B) Division Kotranka
48.	CCP(D) No. 33/2025 in WPC No.1692/2020	Sh. Raj Kumar & Anr V/s Kumar Rajeev Ranjan Commi/Secretary, Revenue Department, Jammu and Ors.	Sh. Sarwar Mehmood, Executive Engineer, PWD (R&B) Division Nowshera
49.	WP(C) No. /2025	Mukesh Choudhary V/s UT of J&K and others.	Sh. Sarwar Mehmood, Executive Engineer, PWD (R&B) Division Nowshera
50.	/2025 WP(C) No.	Vijay Kumar Vs. UT of J&K & others.	Mr. Aftab Anwar, Executive Engineer, PWD (R&B), Division, Rajouri
51.	WP(C) No.235/2025	Wahid ul Rehman Vs. UT of J&K & others.	Mr. Aftan Anwar, Executive Engineer, PWD (R&B), Division, Rajouri.
52.	WP(C) No.1070/2025	Mohd Amin Vs. UT of J&K & others.	Mr. Mohd Qasim, Executive Engineer, PWD (R&B), Division, Koteranka
53.	WP(C) No.2561/2025	John Mohd Vs. UT of J&K & others.	Mr. Namit-ullah Khan, Executive Engineer, PWD (R&B), Division, Mahore.
54.	WP(C) No.2577/2025	Ashok Kumar Handa Vs. UT of J&K & others.	Mr. Aftab Anwar, Executive Engineer, PWD (R&B), Division, Rajouri.
55.	WP(C) No.Fresh/2025	Bashir Ahmed Vs. UT of J&K & others.	Mr. Mohd Qasim, Executive Engineer, PWD (R&B), Division, Koteranka

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56.	WP(C) No.2811/2025	M/s Jk Hi-Tech Engineers Vs. UT of J&K & others.	Mr. Mohd Qasim, Executive Engineer, PWD (R&B), Division, kotaranka.
57.	CCP(S) No. 455/2024 in WP(C) No. 719/2024	Manzoor Hussain Shah V/s Bhupinder Kumar and others.	Mr. Aftab Anwar, Executive Engineer, PWD (R&B), Division, Rajouri.
58.	CIMA No. 212/2024	M/s Vethesta Constructions Sofi COMplex V.s Assistant Labour Commissioner Reasi & others.	Mr. Namit-ullah Khan, Executive Engineer, PWD (R&B), Division, Mahore.
59.	WP(C) No.1953/2023	Rajinder Singh Vs. UT of J&K & others.	Mr. Namit Ullah Khan, Executive Engineer, PWD (R&B), Division, Mahore.
60.	WP(C) No.2640/2025	Vijay Kumar Vs. UT of J&K & others.	Mr. Sarwar Mehmood, Executive Engineer, PWD (R&B), Division, Nowshera
61.	WP(C) No.1938/2024	Shazad AHmed Khan Vs. UT of J&K & others.	Mr. Imtiaz Mir, Executive Engineer, PWD (R&B), Division, Surankote.
62.	WP(C) No.227/2025	Mohd Shakeel Vs. UT of J&K & others.	Mr. Aftab Anwar, Executive Engineer, PWD (R&B), Division, Rajouri.
63.	CNR: JKSG0200162 22024 Case No: 55/2024	M/S Kunal Earth moving Company 86, Ashoka Centre First Floor LT Marg, Mumbai-400001, through its proprietor Mr. P. Malhotra. Vs Union Territory of Jammu and Kashmir and others.	Er. Ismail Chechi, Executive Engineer, MED Division Baramulla.

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